

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 20

IA 2594/2024 (NEW IA) in C.P. (IB)/1143(MB)2022

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **04.06.2024**

NAME OF THE PARTIES: **EARLS GENERAL TRADING PRIVATE**
 LIMITED VS VINTAGE COMTRADE
 PRIVATE LIMITED

Section 60(5) & 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA 2594/2024 (NEW IA) in C.P. (IB)/1143(MB)2022

- 1) Mr. Arjun Padhiyar, Ld. Counsel for the Applicant is present.
- 2) Heard Ld. Counsel for the Applicant for a considerable time. Reserved for Orders.

SD/-

SD/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Vedant Kedare